

Annexure – 5

Name of the corporate debtor: Abhay Nutrition Pvt Ltd; Date of commencement of liquidation: 07/02/2020; List of stakeholders as on: 23/11/2021

List of operational creditors (Government Dues)
(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Maharashtra State Tax Department	Government Of Maharashtra	JAL-VAT-E-002	09.12.2020	788,695,131	0	Statutory Dues	0	0	0	0	0	788,695,131		The below information has not received from the Department for verification: 1. Proof of service of notice for Assessment 2. Reasons/explanations for delay in submitting the Claim Thus, the same has been rejected
3	Employee Provident Fund Organizatio	Government Of Maharashtra	PF Code NG/AUR/83437	26.03.2021	2,994,711	2,418,691	Statutory Dues	0	0	0	0	0	576,020	0	The claim admitted as per the information available with the liquidator